## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.157/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

Name of the Company		Sushil Kumar Ganeriwala & AnrVersus-Bengal Brahmaputra Realty Ltd. & Ors.		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. CS. SANJAY KOMAR COUPTA

(Pes)

2. CS. ROHIT KUMAR KESHRI

(Pes)

RETITIONERS.

RETITIONERS.

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1. Ratrantes Barrejre, forton?
2. Lowapne Chauser, Adr Generalests
3. M. R. Goerne es ORDER

spondents 17

Ld. Counsel for the petitioner and the respondents present.

List on 20/11/2017 for remaining arguments.

(Jinan K.R.)

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)